

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 8th MAY, 2024, 10:30 A.M.

**IA (IBC)/41/GB/2022
In CP (IB)/04/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	M/s Navya Agro Products Private Ltd. Vs Punjab National Bank
Under Section	U/s 10 of IBC, 2016

For Petitioner (s) : Mr. N. Goenka, Adv.

For Respondent (s) : Mr. M. Sharma, Adv. for R-1 to 3

ORDER

IA (IBC)/41/GB/2022

Both sides Counsel present. Matter heard at length.

Reserve for Order.

Both sides are permitted to file written notes of arguments not exceeding 5 pages within 3 working days along with the additional one page for citations relied, if any.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)